

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 90/(MAH)/2013
CA No.


CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Mr. Ashish Deora
V/s.
M/s. Pan India Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NARA BATESHWAR Shri Ram KARKAR y ANIL JOSHI 1/B A 2 B y PANKAJ	Advocates for Petitioner	

Order

TCP No.90/ 397-398/NCLT/MB/MAH/2013

The Respondent side is absent.

At request of the Petitioner Counsel side, list this matter for hearing on
18.4.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)